NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/49/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRASAD PRODUCTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: DIKSAT TRANSWORLD LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. Sahana 2. St Jonetheron 3. P. Ray ag opan

Petitioner Resember

ORDER

Counsel for the Operational Creditor present. Counsel for the Corporate Debtor is present. At this stage, IRP Shri S. Rajagopal, whose name has been recommended by IBBI, is also present. Counsel for the Corporate Debtor prays for time to settle the outstanding debt of the Operational Creditor. At request, time is enlarged. In the meantime, the Counsel for the Corporate Debtor is directed to file an Affidavit that there are no other creditors to whom any outstanding debt is required to be paid by the Corporate Debtor. Put up on 27.7.2017 at 10.30.A.M.

S. v- fapoton.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tarig) Member (Judicial)